

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 338  
TO BE ANSWERED ON 05.02.2018**

**KENDRIYA VIDYALAYAS**

**†338. SHRI JUGAL KISHORE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of the sanctioned Kendriya Vidyalayas (KVs) in the country where the classes have not yet started, State/ UT-wise;
- (b) the number of such sanctioned KVs where buildings have not yet been constructed;
- (c) the number of such KVs in Jammu & Kashmir where buildings have not been constructed despite allocation of funds; and
- (d) whether the Government has taken any action in this regard and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

- (a) Out of 54 Kendriya Vidyalayas (KVs) sanctioned in March, 2014 classes have not yet been started in one KV at Kauhar in Uttar Pradesh. 50 new KVs were also sanctioned in March, 2017 under 'Challenge Mode' subject to the sponsoring authorities fulfilling the norms of Kendriya Vidyalaya Sangathan (KVS) within a specified time frame on 'first come first served' basis. Out of these, administrative orders for opening of KVs have been issued at 31 locations where sponsoring authorities have fulfilled the pre-requisites and classes have also been started at these locations.
- (b) Out of the 84 KVs mentioned above, school buildings are under construction at 21 locations, construction work is under planning at 60 locations and land has been accepted by KVS at 3 locations.
- (c) In the above 84 KVs, there are no KVs in the State of Jammu & Kashmir.
- (d) Construction of permanent buildings for KVs depends upon various factors such as identification of suitable land, completion of lease formalities in favour of KVS by the sponsoring authorities, availability of requisite resources etc.

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